

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. †3369
TO BE ANSWERED ON 09.12.2019

PREVENTION OF CHILD MARRIAGE IN TRIBAL AREAS

†3369. SHRI JANARDAN MISHRA:
SHRI RODMAL NAGAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) whether the Government has formulated any scheme for creating awareness and preventing practices like child marriage, natra etc. in tribal areas;
- (b) if so, the details thereof; and
- (c) if not, the alternative steps taken by the Government to check such kind of social evils?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): Ministry of Tribal Affairs is not implementing any such scheme. However, Ministry of Women and Child Development, Government of India is administering 'The Prohibition of Child Marriage Act, 2006', which, inter alia, provides that any marriage where either of the contracting party is a child at the time of the marriage is voidable at the option of the contracting parties if they approach the court within two years of attaining their majority.
